

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### ORDER

Dated, Shillong 3<sup>rd</sup> June, 2026

**No. HCM.II/85/2016/Estt/Pt/40 :** With the approval of the Hon'ble the Chief Justice, the following persons are hereby appointed as Legal Research Assistant, in the fixed honorarium of ₹ 22,500/- per month for a period of 2 (two) years with effect the date of joining their duties subject to furnishing of police verification report and medical fitness certificate from the competent authority:-

1. Smti. Euvelin N Suchiang
2. Smti. Haralin Kharshiing

The above persons are to join their duties within 14 (fourteen) days of receipt of this order. Before taking over assignment, the Legal Research Assistant shall submit the undertaking before the undersigned in the format prescribed in Schedule IV of the Scheme.

By Order,

REGISTRAR GENERAL

**Memo. No. HCM.II/85/2016/Estt/Pt.II/40-A**

**Dated, 3<sup>rd</sup> June, 2026**

**Copy to :-**

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.

8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
9. The Medical Superintendent, Civil Hospital Shillong, East Khasi Hills District, Meghalaya for information and necessary action.
10. The Superintendent of Police, East Khasi Hills District, Meghalaya for information and necessary action.
11. The Treasury Officer (South), Shillong for information and necessary action.
12. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 13. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
14. Smti. Euvelin N Suchiang, Mawlai Kynton Massar, Block A, Shillong-793022 for information and necessary action.
15. Smti. Haralin Kharshiing, Lumsophoh, Lower Mawprem, Shillong-793002 for information and necessary action.
16. Office File.

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**REGISTRAR GENERAL**